

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 36
C.P.(IB)/13(AHM)2021

Order under Section 9 IBC

IN THE MATTER OF:

Albatross Blackgold Pvt Ltd
V/s
Mystic Shipping Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 13.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent : Mr. Vinayak Patil & Harshrajsinh Vaghela, Adv.

ORDER

No one appeared for Operational Creditor. Pleadings are complete. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 24.08.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)